

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES**

LOK SABHA

**UNSTARRED QUESTION NO.99
TO BE ANSWERED ON 02.02.2021**

Financial Assistance to Parents of PwDs

99. ADV. A.M. ARIFF:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state?

- (a) whether the Government is aware of the plight of the parents of persons with mental disabilities, who are forced to stay home to look after their children and if so, the details thereof;
- (b) whether the Government has taken any steps to provide monthly financial assistance to such parents, at least to partially compensate their income; if so, the details thereof;
- (c) if so the details thereof?
- (d) whether the Government proposes to increase the amount of monthly financial assistance given to such parents; and
- (e) if not, whether the Government will consider the same?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHAN PAL GURJAR)

(a) Yes, Sir. The Government is aware of the plight of the parents of persons with mental disabilities who are forced to stay home to look after their children. To address the issue, the Government has set up National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities in 1999. Under the National Trust Act, there is provision of appointment of Legal Guardians for persons with disabilities through Local Level Committee, constituted at district level under the Chairmanship of District Magistrate/District Collector.

(b) No, Sir.

(c), (d) and (e) Does not arise, in view of (b) above.
